

4. Scales of pay for EDSPMs:

| | | | |
|-------|------------------|----------|----------|
| (i) | Rs. 2125—50—3125 | 5 hrs. | 20 years |
| (ii) | Rs. 2550—60—3750 | 6 hrs. | |
| (iii) | Rs. 2975—75—4475 | 7 hrs. | |
| (iv) | Rs. 3200—85—4900 | 7.5 hrs. | |

For excess workload of half an hour or more, a lumpsum pay of Rs. 212/- be given.

Combined Duties**5. EDBPM-cum-EDDA-cum-EDMC**

Instead of giving a delivery allowance, it is necessary to have separate scales for BPMs who are doing delivery work and/or conveying mails. The scales proposed are :

| | | | Lumpsum pay per half hour |
|-------|------------------|--------------------------|------------------------------|
| (i) | Rs.1550—35—2145 | 3 hrs. 45 mts. (17 yrs.) | Rs. 206/- |
| (ii) | Rs. 1920—45—2685 | 4 hrs. 45 mts. | Rs. 202/- |
| (iii) | Rs. 2285—55—3220 | 5 hrs. 45 mts. | Rs. 198/- |
| (iv) | Rs. 2650—65—3755 | 6 hrs. 45 mts. | Rs. 196/- |
| (v) | Rs. 2925—75—4200 | 7.5 hours | |

6. EDDA-cum-EDMC

| | | | |
|-------|------------------|----------------|-----------|
| (i) | Rs. 1300—20—1860 | 3 hrs. 45 mts. | (28 yrs.) |
| (ii) | Rs. 1645—25—2345 | 4 hrs. 45 mts. | |
| (iii) | Rs. 1990—30—2830 | 5 hrs. 45 mts. | |
| (iv) | Rs. 2335—35—3315 | 6 hrs. 45 mts. | |
| (v) | Rs. 2600—40—3720 | 7.5 hours | |

For excess workload of half an hour or more, a lumpsum pay for Rs. 173/- be given.

[*Translation*]

Construction of Urban Express Highways

1742. SHRIMATI SURYAKANTA PATIL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of States which have forwarded

proposals for construction of the Express Highways in their main cities;

(b) if so, whether the Government have cleared these proposals;

(c) whether Maharashtra Government has also forwarded such proposals and if so the details thereof;

(d) the amount of assistance proposed to be given to the States by the Union Government for the said project; and

(e) the time by which this project is likely to be started and the time schedule fixed for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) Nil.

(b) to (e) Do not arise.

Sub-Committee for Central Road Fund

1743. SHRI NARENDRA BUDANIA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the sub-committee of Cabinet constituted by the Government has submitted its report for implementing the proposal in regard to the Central Road Fund as passed by both the Houses; and

(b) if so, the date of its submission and the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) The question presumably relates to the 'Group of Ministers' (GOM) which was constituted as per the direction of the Cabinet to go into the issue of augmentation of Central Road Fund (CRF). The 'GOM' met on 24.3.94 but no report was submitted. However, subsequently the 'GOM' has been wound up.

(b) Does not arise.

[*English*]

National Highway Board

1744. SHRI NARESH PUGLIA :
SHRI MANIKRAO HODLYA GAVIT :
SHRI TATHAGATA SATPATHY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have a proposal to set up a National Highway Board;

(b) if so, the main function of the Board;

(c) whether the Government are aware of the poor upkeep and maintenance of the National Highways in several States particularly in Orissa;

(d) whether the Board will undertake the maintenance and upkeep of National Highways in different States;

(e) the steps proposed to be taken by the Government to check the accident rate on the National Highways; and

(f) the funds sanctioned by the Government during the last three years for development of National Highways, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) No proposal has yet taken shape.

(b) Does not arise.

(c) Funds for maintenance and repairs of National Highways are about 50 to 60% of the requirements. Accordingly the National Highways are being maintained in traffic worthy conditions.

(d) Does not arise.

(e) Improved road geometrics, road signs and markings are undertaken for safety on National Highways.

(f) A statement is enclosed.

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Statement

Allocation of Funds for Development of National Highways During the Last Three Years

(Rs. in Lakhs)

| Sl.No. | Name of State | 1995-96 | 1996-97 | 1997-98 | Total |
|--------|-------------------|---------|----------|----------|----------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andhra Pradesh | 4010.00 | 3029.00 | 5369.83 | 12408.83 |
| 2. | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 0.00 |
| 3. | Assam | 1650.00 | 1212.00 | 1821.00 | 4683.00 |
| 4. | A & N Island | 0.00 | 0.00 | 0.00 | 0.00 |
| 5. | Bihar | 1750.00 | 1500.00 | 1952.00 | 5202.00 |
| 6. | Chandigarh | 25.00 | 24.00 | 30.00 | 79.00 |
| 7. | Delhi | 400.00 | 400.00 | 800.00 | 1600.00 |
| 8. | Goa | 500.00 | 700.00 | 900.00 | 2100.00 |
| 9. | Gujarat | 4398.00 | 2933.00 | 3675.00 | 11006.00 |
| 10. | Haryana | 5535.00 | 10950.00 | 10040.00 | 26525.00 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|------------------|----------|----------|----------|-----------|
| 11. | Himachal Pradesh | 1600.00 | 1200.00 | 1700.00 | 4500.00 |
| 12. | Jammu & Kashmir | 50.00 | 100.00 | 150.00 | 300.00 |
| 13. | Karnataka | 2600.00 | 3220.00 | 4100.00 | 9920.00 |
| 14. | Kerala | 3980.00 | 5700.00 | 7760.00 | 17440.00 |
| 15. | Madhya Pradesh | 2020.00 | 1020.00 | 4000.00 | 7040.00 |
| 16. | Maharashtra | 2899.00 | 1920.00 | 7250.00 | 12069.00 |
| 17. | Manipur | 500.00 | 360.00 | 700.00 | 1560.00 |
| 18. | Meghalaya | 600.00 | 900.00 | 920.00 | 2420.00 |
| 19. | Mizoram | 0.00 | 0.00 | 0.00 | 0.00 |
| 20. | Nagaland | 50.00 | 10.00 | 100.00 | 160.00 |
| 21. | Orissa | 3304.00 | 5685.00 | 6250.00 | 15239.00 |
| 22. | Pondicherry | 50.00 | 50.00 | 70.00 | 170.00 |
| 23. | Punjab | 5860.00 | 5700.00 | 5200.00 | 16760.00 |
| 24. | Rajasthan | 6070.00 | 3050.00 | 3820.00 | 12940.00 |
| 25. | Sikkim | 0.00 | 0.00 | 0.00 | 0.00 |
| 26. | Tamil Nadu | 1100.00 | 1905.00 | 2500.00 | 5505.00 |
| 27. | Tripura | 0.00 | 0.00 | 0.00 | 0.00 |
| 28. | Uttar Pradesh | 7670.00 | 7200.00 | 11938.00 | 26808.00 |
| 29. | West Bengal | 3810.00 | 3608.00 | 7335.00 | 14753.00 |
| Total | | 60431.00 | 62376.00 | 88380.83 | 211187.83 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------------|--------------------|-----------|-----------|-----------|-----------|
| 30. | Joggigappa Bridge | 2000.00 | 2790.00 | 1244.00 | 6034.00 |
| 31. | Ministry | 1218.00 | 3209.00 | 7298.17 | 11725.17 |
| 32. | BRDB | 5100.00 | 6300.00 | 7031.00 | 18431.00 |
| 33. | NHAI | 2000.00 | 7179.00 | 20000.00 | 29179.00 |
| 34. | Other Institutions | 0.00 | 0.00 | 0.00 | 0.00 |
| Grand Total | | 131180.00 | 144230.00 | 212334.83 | 487744.83 |

Import of Zinc Skimming or Ash

1745. SHRI SATYA PAL JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Zinc Skimming or Zinc Ash and secondary Zinc has been cleared as non-hazardous material;

(b) if so, whether the R.A. Mashelkar Committee constituted by the Ministry has recommended its imports under OGL;

(c) the steps proposed to be taken by the Government to implement these recommendations;

(d) the basis on which zinc dross or non-ferrous scraps have been cleared under O.G.L.; and

(e) if so, the reasons for not clearing zinc skimming on the same basis?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) (a) No Sir. No such clearance has been given for zinc skimming, zinc ash and secondary zinc as non-hazardous materials.

(b) and (c) The Government has constituted a Technical Committee under the chairmanship of Dr. R.A. Mashelkar, Director General, Council of Scientific and Industrial Research, to advise the Ministry of Environment and Forests on hazard characterisation and prioritisation of hazardous wastes with a view to regulate and manage the imported and indigenously generated wastes. The final report of the Committee has not been received. However, from April 1995, with the amendments to the EXIM Policy, import of hazardous wastes has been restricted to actual users. The Government has not recommended the

placement of zinc ash, zinc skimming and zinc wastes under Open General Licence (OGL).

(d) and (e) Zinc dross and non-ferrous scraps have been kept under OGL on the basis of recoverable metal contents. On the other hand, zinc skimming contains lower concentration of recoverable metal and there is presence of contaminants.

Assistance to Sexually Harassed Women

1746. SHRI RATILAL KALIDAS VARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any scheme has been chalked out by the Government to give financial assistance to the sexually harassed and helpless women to lead an independent life; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Although there is no such scheme exclusively for sexually harassed and helpless women, they are given preference under the ongoing schemes of Employment and Income generation among women e.g. Support to Employment programmes for women and Women's Economic Programme.

Automatic Digital Exchanges

1747. SHRI BIJOY KUMAR BIJOY :
SHRI DATTA MEGHE :

Will the Minister of COMMUNICATIONS be pleased to state: